

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

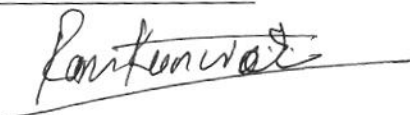
C.P No. 1118/(MAH)/2017
MA No. 209/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: Ptraans Logistics (India) Pvt.Ltd.
V/s.
Titan Sea & Air Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ram Kumar	Adv. Jw DC	

ORDER

MA 209/2017 in CP 1118/ I&BP/NCLT/MB/MAH/2017

On the Memo of withdrawal filed by the Petitioner Counsel, this matter is hereby
dismissed as withdrawn with liberty to proceed in accordance with law.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)